

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:169

ANSWERED ON:30.11.2015

Rehabilitation Cost for Bonded Labourers

Gavit Dr. Heena Vijaykumar; Jayavardhan Dr. Jayakumar; Kher Smt. Kirron; Mahadik Shri Dhananjay Bhimrao; Patil Shri Vijaysinh Mohite; Radhakrishnan Shri T.; Satav Shri Rajeev Shankarrao; Sule Smt. Supriya Sadanand

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the present quantum of amount paid to bonded labourers as rehabilitation under Centrally sponsored scheme;
- (b) whether the Government is proposing a massive increase in rehabilitation cost of bonded labourers in the country;
- (c) if so, the details thereof and the reasons therefor;
- (d) the details of mechanism through which the intended beneficiaries are likely to be identified along with process to be followed to ensure that the intended beneficiaries are the ones who get paid;
- (e) whether the rehabilitation cost would be shared between Centre and State and if so, the details in this regard; and
- (f) the time by which the new rehabilitation cost is likely to be paid to the bonded labourers?

**Answer**

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)

(a): Under the Bonded Labour System (Abolition) Act, 1976, in order to assist the State Governments in the task of rehabilitation of identified and released bonded labourers, a Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labour is in operation since May, 1978, which was amended in May, 2000. Under the scheme, rehabilitation assistance @ Rs.20,000/- per bonded labour is provided which is equally borne by the Central and State Governments.

(b) to (f): The proposal to revise the Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labourers is under consideration of the Government.

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